

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
17.06.2020

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Crime 32/2020 Sulibele PS	13.OS 123/2020 G.Murthy v/s BMTC
2. Crime 140/2019 TS Halli PS	14.OS 124/2020 Munirathnamma v/s.Akkayamma & ors
3. Crime 40/2020 TS Halli PS	15.OS 247/2018
4. Crime 353/2019 HPS	16.OS 289/2020
5. Crime 151/2020 HPS-03 Applications	
6. Crime 26/2020 NGPS	
7. CC 66/2019	
8. Crl. Misc. 9/2017	17. OS 129/2018
9. Ex. 16/2015	
10.OS 173/2019	
11.OS 85/2020	
12.OS 91/2016	
	18. Crl. Misc. 135/2020

Hosakote
Dated :- 16.06.2020

Cin 16/06/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.